

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

STARRED QUESTION NO:645
ANSWERED ON:22.05.2012
PPP IN AFFORDABLE HOUSING SCHEME
Semmalai Shri S.

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government proposes to encourage a Public Private Partnership (PPP) in the construction of affordable houses for all in the country;
- (b) if so, the details thereof; and
- (c) the details of ongoing projects undertaken during the current year in each State/UT in the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a) to (c): A statement is laid on the table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.645 TO BE ANSWERED ON MAY 22, 2012 REGARDING PPP IN AFFORDABLE HOUSING SCHEME

(a) & (b): Yes. The Scheme of Affordable Housing in Partnership (AHP) launched in 2009 seeks to encourage State Governments to work in partnership models with multiple stakeholders including the private sector for creation of affordable housing stock, as envisaged in the National Urban Housing and Habitat Policy 2007. The scheme has now been dovetailed with the scheme of Rajiv Awas Yojana (RAY) and is applicable to all cities covered under RAY.

Under the Affordable Housing in Partnership scheme, central assistance is envisaged at the rate of Rs. 50000 per affordable unit or 25% of the cost of civic infrastructure (internal & external) proposed in the project, whichever is lower. Projects of rental housing & dormitories for new migrants are also eligible for the above central assistance.

(c): No projects have been sanctioned under AHP in the current financial year.